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Title: Introduction and passing of the Appropriation (Railways) No.2 Bill, 2013.

THE MINISTER OF RAILWAYS (SHRI PAWAN KUMAR BANSAL): I beg to move for leave to introduce a Bill to provide for authorization of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31<sup>st</sup> day of March, 2011 in excess of the amounts granted for those services and for that year.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for authorization of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31<sup>st</sup> day of March, 2011 in excess of the amounts granted for those services and for that year."

*The motion was adopted.*

SHRI PAWAN KUMAR BAN SAL: I introduce\*\* the Bill.

MADAM SPEAKER: Item No. 26, the Minister may now move for consideration of the Bill.

SHRI PAWAN KUMAR BANSAL: I beg to move:

"That the Bill to provide for authorization of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31<sup>st</sup> day of March, 2011 in excess of the amounts granted for those services and for that year, be taken into consideration."

MADAM SPEAKER: The question is:

"That the Bill to provide for authorization of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31<sup>st</sup> day of March, 2011 in excess of the amounts granted for those services and for that year, be taken into consideration."

*The motion was adopted.*

MADAM SPEAKER: The House will now take up clause by clause consideration of the Bill.

The question is:

"That clauses 2 and 3 stand part of the Bill."

*The motion was adopted.*

*Clauses 2 and 3 were added to the Bill.*

*The Schedule was added to the Bill.*

*Clause 1, the Enacting Formula and the Long Title were added to the Bill.*

MADAM SPEAKER: The Minister may now move that the Bill be passed.

SHRI PAWAN KUMAR BANSAL: I beg to move:

"That the Bill be passed."

MADAM SPEAKER: The question is:

"That the Bill be passed."

*The motion was adopted.*

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